

33

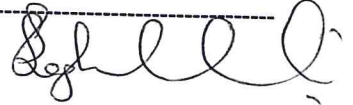
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

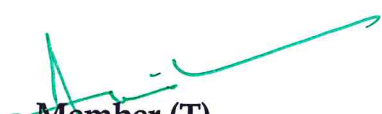
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	For Sub- mission of arguments	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

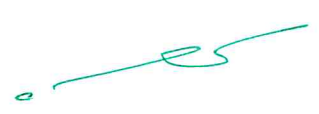
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	Raghuram Cadambi	Petitioner	
----	---------------------	------------	---

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner is permitted to his oral arguments, if any, on the next hearing dated on 21.02.2018.


Member (T)


Member (J)